

National Company Law Tribunal

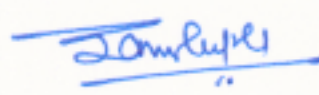
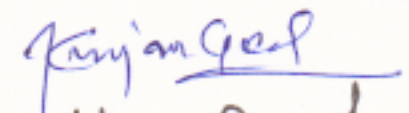
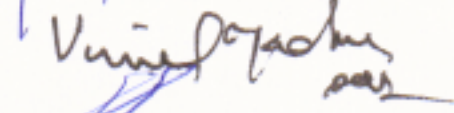

Allahabad Bench

CP No. 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: V.M. Resorts & Restaurants Pvt Ltd

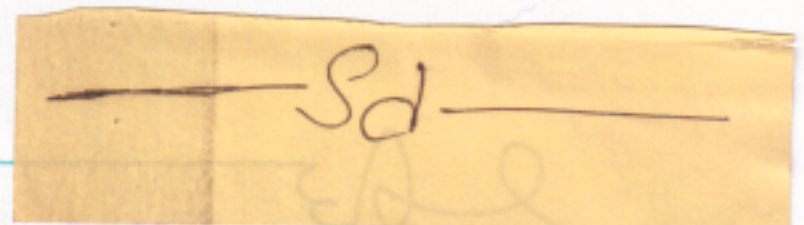
SECTION OF THE COMPANIES ACT: 241/242 of the companies act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Sameer Shukla	Practising company Secretary	Respondent	
2.	Gunjan Goyal	Practising company Secretary	Petitioners	
	Vinod Yadav	Advocate		
	Shahid Kazmi	Adv.	Petitioners	

CP No.95/ALD/2017

The case is fixed for pre final hearing conference. Advocate Sh. Shahid Kazmi alongwith Sh. Vinod Yadav files vakalatnama on behalf of the petitioner. The respondent counsel seeks time to file an additional document. A copy thereof be served to the opposite party counsel. The petitioner is also at liberty to file rebuttal document, if any, by two weeks.

The matter be listed on 5th October, 2017. Meanwhile, the interim order passed by this court dated 26th May, 2017 to continue.



Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash